

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Capital and Maintenance Dredging for all Major, Intermediate Ports, Fishing Harbours, Indian Navy, Shipyards and Inland Waterways.

(b) Information is as under :

(Rs. in lakhs)				
Year	Towards Share Capital	Working Capital Loan	Long Term Loan	Remarks
1975-76	1984.00	54.81	391.51	Loan fully Repaid
1976-77	-	-	1179.31	Loan fully Repaid
1977-78	816.00	-	934.96	Loan fully Repaid
1978-79	-	-	16.70	Loan fully Repaid
1983-84	-	-	719.00	Loan fully Repaid
1993-94	-	-	2650.00	Rs. 650 lakhs Repaid by 1995-96, as scheduled. No payments are overdue.
2800.00				

Notes

1. The amounts indicated against the years 1975-76, 1976-77, 1977-78 and 1978-79 (except for Rs. 54.81 lakhs for working capital, which was paid in cash) are book adjustments against value of assets (Dredgers) transferred by the Government of India to Dredging Corporation of India. The amounts indicated against 1983-84 and 1993-94 were paid to DCI in the form of cash.
 2. 1.44% of the paid-up share capital was disinvested in 1991-92, and the Government continues to hold the remaining 98.56% in Dredging Corporation of India's share capital.
- (c) (i) Ocean going trailer Suction Hopper Dredgers - 7 Nos.
(ii) Highpower Cutter Suction Dredgers - 2 Nos.
(iii) Inland Dredgers - 3 Nos.
- (d) None at present.
- (e) Under 9th Plan proposals, an allocation of Rs. 110 crores as given below, for the development of National Waterways No. 2 has been proposed.

(Rs. in Crores)	
Fairway Development	53.00
Terminal	29.00
Navigational Aids	10.00
Organisation	5.00
Others	13.00
Total	110.00

Under fairway development, provision of Rs. 17 crores is included for procurement of one Cutter Suction Dredger and two Water Injection Dredgers. The fairway development activity also includes expenditure on year to year maintenance dredging on National Waterways No. 2.

The development works on National Waterways No. 2 will be implemented depending upon the availability of funds during the plan period.

Formulation of Concept Plan by IIT, Delhi

3394. SHRI DINSHA PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Indian Institute of Technology (IIT), Delhi had formulated a Concept Plan about 3-4 years ago which was approved by its Senate and Board of Governors;

(b) if so, whether IIT Delhi has abandoned the Concept Plan;

(c) if so, the reasons therefor;

(d) whether Government are contemplating to have another concept plan for IIT, Delhi; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) The Indian Institute of Technology (IIT), Delhi had formulated a concept plan on Organisational Structure of the institute in 1990 and it has not been abandoned. The recommendations are implemented by the institute.

[Translation]

Japanese Cooperation in Management of Human Resource Development

3395. SHRI NAND KUMAR SAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to invite Japanese cooperation in the management of Human Resource Development and resources;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) Information is being collected and will be laid on the Table of the House.